

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Criminal Appeal No(s). 1168/2019

MUSTAFA KAMAL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(IA No.75735/2019-CONDONATION OF DELAY IN FILING and IA
No.75734/2019-EXEMPTION FROM FILING O.T. and IA No.75736/2019-
CONDONATION OF DELAY IN REFILING)

Date : 29-11-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr. Aditya Kumar Choudhary, Adv.
Mr. Gurmehar V. Singh, Adv.
Mr. Rajesh Singh Chauhan, AOR

For Respondent(s)

Mr. Yagya Walkya Singh, Adv.
Ms. Priyanka Singh, Adv.
Mr. Kamlesh Anand, Adv.
Mr. Ajay Vikram Singh, AOR
Mr. Munawwar Naseem, AOR

UPON hearing the counsel the Court made the following
O R D E R

Both the respondents are duly represented.

Await original record from the High Court and Trial Court.

Reminder be issued.

List again on 26.2.2020.

ANIL LAXMAN PANSARE
Registrar